

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5800

ANSWERED ON:04.05.2005

ENHANCEMENT OF ALLOCATION OF FUNDS TO ORISSA FOR ROAD SECTOR

Gamang Shri Giridhar;Nayak Shri Ananta

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has enhanced the allocation of funds for the Road Development Sector in Orissa for the year 2005-06;
- (b) if so, the allocation made by the Government for the purpose;
- (c) the details of various projects proposed to be undertaken for development of roads in Orissa during the current financial year; and
- (d) the steps taken or proposed to be taken by the Government to avoid delay and completion of approved projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) The Central Govt. is responsible for the development of National Highways and the development of other roads comes within the purview of the concerned State Govt. The allocation of funds for the year 2005-06 for development of National Highways in Orissa can be done only after approval of the Budget for the year 2005-06.

(c) Subject to approval of the Budget for the year 2005-06 in respect of National Highways, there is a programme for widening to 2 lanes in about 75 km, strengthening/raising in 15 km, improvement of riding quality in 41 km and reconstruction/widening of 8 Nos. of minor bridges etc., which will be undertaken depending upon traffic needs, inter-se priority and availability of funds.

(d) To avoid delay in completion of approved projects, the progress is monitored closely in quarterly critical work-wise review meetings. Further, the works are inspected by Ministry's officers and necessary action taken as required.